

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/01039/2018

Friday, this the 21st day of December, 2018.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial Member

T.Raghavan, aged 62 years

S/o Late Sankaran

Ex Trackman

Southern Railway, Palghat Division

Residing at Thekkethayil House

Palappuram, Ottapalam-679 103.

Applicant

[Advocate: Ms. Shameena Salahudheen]

versus

1. Union of India represented by
the General Manager
Southern Railway
Park Town, Chennai-600 003.

2. The Chief Personnel officer
Southern Railway
Chennai-600 003.

3. The Divisional Railway Manager
Palakkad Division, Southern Railway
Palakkad-675 002.

4. The Senior Divisional Personnel Officer
Southern Railway
Palakkad Division-675 002.

Respondents

[Advocate: Mr. Sunil Jacob Jose, rep by Mr.Rajesh]

This OA having been taken up and heard on 21st December, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

The grievance of the applicant is that he is being denied compassionate allowance on the ground that the order by which he is terminated does not mention whether such allowance is to be paid.

2. We feel, at this stage, that the OA can be disposed of at the admission stage itself by directing respondent No.4 to take a decision on Annexure A8 representation regarding disbursement of compassionate allowance and other terminal benefits, as expeditiously as possible and in any case, within 30 days from receipt of this order. We do so. While the matter is considered by the respondents, due consideration shall be given to the grounds raised in the OA. The OA stands disposed of.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the order No.J/W.II81/93 dated 17.9.93.

Annexure A2: Copy of the seniority list of Gangman as on 1.1.95.

Annexure A3: Copy of the Penalty Advice No.J/W 349/KGQ(TR) dated 19.12.2003.

Annexure A4: Copy of the order in Revision No.J/W 349/KGQ (TR) dated 6.6.2005 issued by the ADRM Palakkad.

Annexure A5: Copy of the Medical Certificate.

Annexure A6: Copy of the representation filed by the applicant dated 17.11.2017.

Annexure A7: Copy of the letter No.E (D&A) 2005/RG 6-14 dated 28.4.2005 issued by the Deputy Director Establishment (D&A).

Annexure A8: Copy of the representation submitted by the applicant dated 25.6.2018.